

DIVISION BENCH  
COURT - II

**P-101**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/94(KB)2021  
IA(I.B.C)/1096(KB)2024,  
IA(I.B.C)/2026(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27<sup>TH</sup> JUNE 2024**

IN THE MATTER OF	<b>CANARA BANK VS SIMPLEX INFRASTRUCTURES LIMITED</b>
UNDER SECTION	<b>IBC UNDER SEC 7</b>

**Appearance (via video conferencing/physically)**

Ms. Aparajita Ghosh, Adv. ] Financial Creditor  
Mr. Souvik Ghosh, Adv.

Mr. Joy Saha, Sr. Adv. ] Corporate Debtor  
Mr. Pankaj Agarwal, Adv.  
Ms. Mukan Agarwal, Adv.

**ORDER**

1. Ld. Sr. Counsel/Ld. Counsels for the parties present.
2. **IA(I.B.C)/1096(KB)2024:**
  - a) We allow the substitution of NARCL instead of Canara Bank in **C.P. (IB)/94(KB)2021**.
  - b) Accordingly, this **IA(I.B.C)/1096(KB)2024** is allowed and disposed of.
3. **IA(I.B.C)/2026(KB)2023:**
  - a) Post this application on **12.08.2024**.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**